GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1485
TO BE ANSWERED ON THE 09TH DECEMBER, 2025

PROGRESS OF DIGITAL AGRICULTURE MISSION

1485. SHRI MANI A:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a)   whether the Digital Agriculture Mission is being implemented across Tamil Nadu, including Dharmapuri district;

(b)   the details of the progress made with respect to the generation of Farmer IDs, geo referencing of village maps, and Digital Crop Survey (DCS), and the specific achievements recorded in Dharmapuri district in Tamil Nadu;

(c)   the number of villages in Dharmapuri district where geo-referencing and DCS have been completed during Rabi 2024-25, and the total number of plots surveyed;

(d)   whether technical and financial support provided by the Government—including assistance under SCA, PM-KISAN administrative funds, camp-mode approach and NeGPA—is being extended to Dharmapuri and the amount allocated so far; and

(e)   the steps taken to ensure timely creation and verification of the Farmers' Registry in Dharmapuri district in Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री   (SHRI RAMNATH THAKUR)

(a):   The Government has approved the Digital Agriculture Mission in September 2024. The Mission envisages the creation of a Digital Public Infrastructure (DPI) for Agriculture, Such as AgriStack, Krishi Decision Support System, a Comprehensive Soil Fertility & Profile Map and other IT initiatives undertaken by the Central Government/State Government to enable a robust digital agriculture ecosystem in the country including the Dharmapuri district in Tamil Nadu. This, in turn, would drive innovative farmer-centric digital solutions and make them reliable. Crop-related information is available to all farmers on time. The

AgriStack DPI consists of three foundational registries or databases associated with the agriculture sector, i.e., Geo-Reference Village Maps, Crop Sown Registry, and the Farmers Registry, all created and maintained by the State Governments/ Union Territories.

(b) & (c):   The state Farmer Registry under the digital agriculture mission covers all the landholding farmers, including women farmers. As of 30.11.2025, a total of 7.67 Crore Farmer IDs, across the country, have been generated, including 32,73,861 Farmer IDs in Tamil Nadu. Further, a total of 5,91,030 villages have been geo-referenced in the country which includes 17,164 villages in Tamil Nadu. In Kharif 2025, Digital Crop Survey (DCS) has been conducted in 604 Districts covering more than 28.5 crores plots in the country, which includes 3.44 crores plots in Tamil Nadu.

In Dharmapuri Districts of Tamil Nadu, a total of 1,44,033 Farmer IDs have been generated. Further, all the 479 villages of Dharmapuri District have been geo-referenced and in Rabi 2024-25, Digital Crop Survey has been carried out in all the villages of the district.

(d):   The government is providing administrative and technical support to all the States for the implementation of AgriStack.

i.   Providing training to the State officials.

ii.   Software for Farmer ID and Digital Crop Survey.

iii.   Support for hiring human resources for creating a Project Monitoring Unit.

iv.   Providing Cloud Infrastructure for implementing the project.

v.   The Department of Expenditure (DoE), Ministry of Finance, has announced a Scheme for Special Central Assistance (SCA) to States for Capital Investment during 2025-26 with a total allocation of Rupees 6000 Crores.

vi.   Further, the Government has advised the States to adopt a Camp-mode approach, under which financial assistance of Rs. 15,000 per camp has been provisioned to the States to encourage States to organize field-level camps and mobilise local administration.

vii.   To accelerate the creation and verification of Farmers' Registry, Rs. 10/- per Farmer ID has been provisioned from the administrative fund of the PM KISAN Scheme. This amount will be utilized to provide an honorarium to the field functionaries involved in the creation of the Farmers' Registry.

viii.   Government of Tamil Nadu has informed that the state has utilized the PMKISAN administrative funds to provide incentive for enrollment of farmers under Farmer Registry.

Further, the State of Tamil Nadu has been allocated a sum of Rs. 29.934 Crore for Digital Crop Survey in 2025-26, out of this state has informed that an amount of Rs. 22.13 Lakh has been allocated to Dharmapuri Districts for conducted the DCS Kharif 2025. Apart from this, in FY 2024-25, the Government of India has released an amount of Rs. 58.45 Crore to the State of Tamil Nadu under Special Central Assistance for generation of farmer IDs to utilize the fund for their capital projects.

(e):   The State of Tamil Nadu has informed that the instructions were issued to District Collector to strengthen village level camps to increase enrollments. Further, instructions were issued to Revenue officials to

  i.   Expedite patta transfers, issue patta to legal heirs as well as in death cases
 ii.   Expedite the verification of pending records
iii.   Inform the farmers living outside the district to enroll through Common Service Centers (CSCs).
iv.   Motivate the left-out farmers for immediate enrolment through IEC activities.

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